

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. CPC. 350/226/2016  
OA. 350/1360/2013

Date of Order: 31.01.2018

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Ms. Jaya Das Gupta, Administrative Member

SAMIR PAIN & OTHERS  
VS.  
S. K. JAGGI & OTHERS.

For the Applicant : Mr. R. Saha, Counsel

For the Respondents : Mr. MK Bandyopadhyay, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, Judicial Member:

Heard both.

2. Learned counsel for applicant submits that the order passed by this Tribunal has been fully complied with.
3. Accordingly, the CPC is dropped. Notices, issued, if any, are also discharged.

(Jaya Das Gupta)  
Member (A)

(Bidisha Banerjee)  
Member (J)

pd